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OA 168/03.

NOTES OF THE REGISTRY

On Memo.  
for adjournment.

Bench

23/4/03

Copy of order off. 24.4.03  
a/w OA copy issued  
to all the respects by  
posts.

The same copy of  
order issued to the  
counsel for both side.

24/4/03  
S.C.

27/4/03

ORDERS OF THE TRIBUNAL

Order dated 07.04.2003.

None appeared for the applicant

Put up when moved.

VICE CHAIRMAN 24/4  
MEMBER (JUDICIAL)

Order dated 24.4.2003

Heard Shri K.Rath, learned counsel  
for the applicant. The grievance of the  
applicant in this O.A. is with regard to  
non-payment of wages for the months from  
January, February till 12th March, 2003.

To this effect, he may submit representation  
to the competent authority and workout the  
remedies there.

With the above observation and  
direction this O.A. is disposed of at the  
admission stage.

Send copies of this order along with  
copies of O.A. to Respondents and free copy  
the order be handed over to the counsel for  
the applicant.

VICE CHAIRMAN 24/4

MEMBER (JUDICIAL)